modalities for deciding the claims for inclusion in, exclusion from and other modifications in the orders specifying lists of Scheduled Castes and Scheduled Tribes. According to these modalities, only those proposals, which have been recommended and justified by the State Government/UT concerned and concurred in by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) are to be considered for amendment of the legislation.

The State Government of Uttar Pradesh and Punjab are putting their efforts for inclusion of 'Banjara' community in the list of Scheduled Tribes of the State. The proposals of the State Governments of Punjab and Uttar Pradesh have been processed as per the aforementioned modalities.

Pending approvals for the welfare of tribals

3392. SHRI HISHEY LACHUNGPA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the names of the States whose Non-Governmental Organisations proposals are lying pending approval with the Union Government as on date for the welfare of tribals; and

(b) the time by which the said pending proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) and (b) The receipt of proposals for grant-inaid to NGOs and processing thereof for release of funds is a continuous process as per the scheme guidelines. The grant-in-aid to NGOs is considered on receipt of complete proposals along with recommendation of State Level Committee on Voluntary Efforts along with Inspection Report duly countersigned by the District Collector and subject to availability of funds in a particular scheme during a particular financial year. NGO proposals from the State Governments of Mizoram, Himachal Pradesh, Maharashtra (2nd recommendation), Tamil Nadu, Kerala, Odisha (2nd recommendation), Manipur, Karnataka, Jammu and Kashmir, Meghalaya, Gujarat, Madhya Pradesh for release of grant-in-aid for the year 2012-13 are pending with the Union Government.

Inclusion of Musahar caste into Scheduled Tribes

[†]3393. SHRI RAM VILAS PASWAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

[†]Original notice of the question was received in Hindi.